

[*Translation*]

under consideration of Govt. to provide flood relief in the aforesaid State?

Flood Relief Assistance to Bihar

10412. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FINANCE be pleased to state:

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Comprehensive plans for flood management for all the river systems in Bihar have been prepared by Ganga Flood Control Commission and sent to the State Govt. for taking follow up action.

(a) the steps being taken by Union Government to check devastating floods in Bihar;

(b) the total financial assistance sanctioned to Bihar out of the Flood Relief Fund during the last three years; and

(b) The amount of Central assistance released to Bihar State during the last three years for floods and other natural calamities is as under:

(c) whether any concrete proposal is

<i>Year</i>	<i>Calamity</i>	<i>Central assistance released including margin money (Rs.crs.)</i>
1	2	3
1987-88	Flood	54.329
1988-89	Earthquake, localised floods, etc.	16.875
1989-90	Floods and other localised calamities like drought, fire, etc.	0.560

(c) The recommendations of the Ninth Finance Commission relating to setting up of Calamity Relief Fund for each State have been accepted by the Central Govt. and the arrangements for the custody and operation of the Fund are being worked out. For Bihar State, the contribution to the Fund, every year during the Ninth Finance Commission period will be Rs. 26.25 crores by the Centre and Rs. 8.75 crores by the State.

[*English*]**Simplification of Tax Laws**

10413. SHRI SRIKANTHA DATTA NARSIMHARAJA WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Greater Mysore Chamber of Commerce had suggested simplifica-